

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1544
TO BE ANSWERED ON 29TH July, 2025

SCHEMES TO BOOST FARMERS' INCOME

1544. SHRI GOVIND MAKTHAPPA KARJOL:

SHRI KULDEEP INDORA:

DR. M.K. VISHNU PRASAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of schemes launched / to be launched by the Government to address the problems of farmers and boost their income;
- (b) if so, the details of the schemes and the outcome thereof, if not, the reasons therefor;
- (c) the details of subsidized schemes provided to the farmers by the Government; and
- (d) the details and number of farmers benefitted by these schemes during the last three years, year-wise and State-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): Agriculture is a state subject, however, Government of India is implementing a comprehensive range of central sector as well as centrally sponsored schemes and programmes for the welfare of farmers in the country. These schemes encompass entire spectrum of agriculture including credit, insurance, income support, infrastructure, crops including horticulture, seeds, mechanization, marketing, organic and natural farming, farmer collectives, irrigation, extension, procurement of crops from farmers at minimum support prices and digital agriculture.

The list of the schemes implemented by the Government to address the problems and boost the income of farmers is attached as **Annexure I**.

The National Sample Survey Office (NSSO), Ministry of Statistics and Programme Implementation (MoSPI) conducted a Situation Assessment Survey (SAS) of Agricultural Households during NSS 77th round (January, 2019 – December, 2019) with reference to the agricultural year July, 2018- June, 2019 in the rural areas of the country.

According to these surveys, the estimated average monthly income per agricultural household increased from ₹6,426 in 2012-13 (NSS 70th round) to ₹10,218 in 2018-19 (NSS 77th round).

As per NSSO Survey on Household Consumption Expenditure (2023-24), a comparison of the estimates of all-India average Monthly Per Capita Consumption Expenditure (MPCE) is as under:

Sector	Average MPCE (Rs.) over different period	
	2011-12 NSS (68th round)	2023-2024
Rural	1,430	4,122
Urban	2,630	6,996
Difference as % of Rural MPCE	83.9	69.7

Indian Council on Agricultural Research (ICAR) has released a compilation of success stories of 75,000 farmers who have increased their income more than two times by convergence of schemes being operated by Ministry of Agriculture & Farmers Welfare and the allied Ministries/Departments.

A list of subsidy related schemes being implemented by Department of Agriculture & Farmers Welfare is attached as **Annexure II**.

Beneficiaries are selected by State Governments for most schemes and therefore, such details are maintained by them. Schemes for which data available are given at **Annexure III**.

Major schemes implemented by the Department of Agriculture and Farmers Welfare

S No	Name of the Scheme
I.	Central Sector Schemes
1.	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)
2.	Pradhan Mantri Kisan MaanDhan Yojana (PM-KMY)
3.	Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)
4.	Pradhan Mantri Fasal Bima Yojana (PMFBY)
5.	Modified Interest Subvention Scheme (MISS)
6.	National Bee Keeping and Honey Mission (NBHM)
7.	Agriculture Infrastructure Fund (AIF)
8.	Formation & Promotion of new 10,000 FPOs
9.	Agri Fund for Start Ups & Rural Enterprises (AgriSURE)
10.	Namo Drone Didi
II.	Centrally Sponsored Schemes
II (i)	National Mission on Natural Farming (NMNF)
II. (ii)	Rashtriya Krishi Vikas Yojana
11.	Rastriya Krishi Vikas Yojana- Detailed Project Report based schemes (RKVY-DPR)
12.	Soil Health & Fertility (SH&F)
13.	Rainfed Area Development (RAD)
14.	Per Drop More Crop (PDMC)
14(a)	Micro Irrigation Fund (MIF)
15.	Paramparagat Krishi Vikas Yojana (PKVY)
16.	Sub-Mission on Agriculture Mechanization (SMAM)
16(a).	Crop Residue Management (CRM)
17.	Agro-forestry
18.	Crop Diversification Program (CDP)
II (iii).	Krishonnati Yojana
19.	National Food Security and Nurtition Mission (NFSNM)
19(a).	Sub-Mission on Seed and Planting Material (SMSP)
20.	National Mission on Edible Oils (NMEO)-Oil Seeds
21.	National Mission on Edible Oils (NMEO)-Oil Palm
22.	Mission for Integrated Development of Horticulture (MIDH)
22(a)	National Bamboo Mission (NBM)
23.	Integrated Scheme for Agriculture Marketing (ISAM)
24.	Mission Organic Value Chain Development for North Eastern Region
25.	Sub-Mission on Agriculture Extension (SMAE)
26.	Digital Agriculture

Annexure II

Subsidy related schemes for farmers being implemented by Department of Agriculture & Farmers Welfare

S No	Name of the Scheme	Purpose
1.	Pradhan Mantri Fasal Bima Yojana (PMFBY)	<p>PMFBY provides simple and affordable crop insurance to ensure comprehensive risk cover for crops to farmers against all non-preventable natural risks from pre-sowing to post-harvest. The scheme is demand driven and available for all farmers.</p> <p>During Financial Years 2024-25 total expenditure towards the scheme was Rs. 14772.68 Crores</p>
2.	Modified Interest Subvention Scheme (MISS)	<p>The Interest Subvention Scheme (ISS) provides concessional short term agri-loans to the farmers practicing crop husbandry and other allied activities like animal husbandry, dairying and fisheries. ISS is available to farmers availing short term crop loans up to Rs.3.00 lakh at an interest rate of 7% per annum for one year. Additional 3% subvention is also given to the farmers for prompt and timely repayment of loans thus reducing the effective rate of interest to 4% per annum. Further, as announced in the Union Budget 2025, the eligible loan limit under MISS for availing Interest Subvention and PRI benefits is proposed to be enhanced from ₹3 lakh to ₹5 lakh, and the necessary actions for implementation of this provision are currently underway.</p>
3.	Agriculture Infrastructure Fund (AIF)	<p>Agriculture Infrastructure Fund is a medium - long term debt financing facility for investment in viable projects for post-harvest management infrastructure and community farming assets through interest subvention and credit guarantee support. The Fund of Rs. One lakh crore under the scheme will be disbursed from FY 2020-21 to FY2025-26 and the support under the scheme will be provided for the duration of FY2020-21 to FY2032-33.</p> <p>As on 30th June 2025, Rs. 66,310 Crores have been sanctioned for 1,13,419 projects under AIF These sanctioned projects have mobilized an investment of Rs.107,502 Crores in the agriculture sector</p>
4.	Market Intervention Scheme and Price support Scheme (MIS-PSS)	<p>The Price Support Scheme (PSS) is implemented for procurement of pulses, oilseeds and copra. Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities, which are perishable in nature and are not covered under the Price Support Scheme (PSS). The objective of intervention is to protect the growers of these commodities from making distress sale in the event of a bumper crop during the peak arrival period when the prices tend to fall below economic levels and cost of production.</p>
5.	Namo Drone Didi	<p>The Government has recently approved a Central Sector Scheme for providing drones to the Women Self Help Group (SHGs) for the period from 2024-25 to 2025-26 with an outlay of Rs. 1261 Crores. The scheme aims to provide drones to 15000 selected Women Self Help Group (SHGs) for providing rental services to farmers for agriculture purpose (application of fertilizers and pesticides).</p> <p>So far an amount of Rs. 141.41 crores have been released towards Kisan drone promotion</p>

6.	Per Drop More Crop (PDMC)	<p>Per Drop More Crop mainly focuses on water use efficiency at farm level through precision/micro irrigation. Besides promoting precision irrigation (drip and sprinkler irrigation systems) and better on-farm water management practices to optimize the use of available water resources, this component also supports micro level water storage or water conservation/management activities to supplement micro irrigation.</p> <p>Since inception, an area of 102.56 lakh hectare has been covered under Micro irrigation through the PDMC scheme and Rs. 24789.16 Crores have been released under Central assistance.</p>
7.	Sub-Mission on Agriculture Mechanization (SMAM)	<p>Sub Mission on Agricultural Mechanization (SMAM) aims at catalyzing an accelerated but inclusive growth of agricultural mechanization in India with the objectives of increasing the reach of farm mechanization to small and marginal farmers.</p> <p>During the period from 2014-15 to 2025-26, an amount of Rs. 9639.96 crore have been allocated for agricultural mechanization. 20.72 lakh numbers of machines and equipments have been provided to farmers on subsidy.</p>
8.	Sub-Mission on Seed and Planting Material (SMSP)	<p>DA&FW is implementing Sub-Mission on Seeds & Planting Materials (SMSP) to promote production and multiplication of quality seeds of agricultural crops.</p> <p>Under Seed Village programme, the financial assistance for distribution of foundation/certified seeds at 50% cost of the seeds for cereal crops and 60% for pulses, oilseeds, fodder and green manure crops for production of quality seeds is available for one acre per farmer under Sub-Mission on Seeds & Planting Materials (SMSP). Under the SMSP total an amount of ₹3201.88 Crore allocated and ₹2535.67 Crore was released during the years 2014-15 to 2024-25.</p>
9.	Pradhan Mantri – Annadata Aay Sanrakshan Abhiyan (PM-AASHA)	<p>Ministry is implementing an umbrella scheme of Pradhan Mantri –Annadata Aay Sanrakshan Abhiyan (PM-AASHA). The purpose of PM-AASHA is to ensure Minimum Support Price (MSP) to the farmers. Government had increased the MSPs for all mandated crops of Kharif marketing season(KMS) 2025-26 on 28th MAY 2025 and for all mandated crops of Rabi Marketing Season (RMS) for the year 2024-25 on 16th October, 2024.</p>

Annexure III

State-wise progress (loan sanctioned) under Agriculture Infrastructure Fund (AIF) as on 30.06.2025

(Amount in ₹. Crores)

S.No.	State/UTs	Sanctioned by NABARD		Sanctioned by SCB		Total sanctioned		Total Project Cost
		No.	Amount	No.	Amount	No.	Amount	Amount
1.	Madhya Pradesh	249	63	14,083	9,069	14,332	9,132	13,675
2.	Maharashtra	164	39	11,509	7,574	11,673	7,613	12,906
3.	Uttar Pradesh	894	119	9,453	7,051	10,347	7,170	11,824
4.	Punjab	110	11	25,264	5,954	25,374	5,965	9,280
5.	Gujarat	127	40	4,064	4,737	4,191	4,776	7,390
6.	Karnataka	958	340	3,341	3,727	4,299	4,067	6,380
7.	Telangana	519	256	2,531	3,415	3,050	3,671	6,244
8.	Rajasthan	169	42	3,679	3,613	3,848	3,655	6,239
9.	Haryana	1	2	6,778	3,846	6,779	3,848	6,569
10.	Andhra Pradesh	1,041	398	2,229	1,929	3,270	2,327	4,379
11.	Tamil Nadu	5,114	437	2,908	2,269	8,022	2,707	3,729
12.	West Bengal	109	38	5,936	2,528	6,045	2,567	4,125
13.	Chhattisgarh	17	1	2,190	1,954	2,207	1,955	3,450
14.	Odisha	-	-	3,081	1,801	3,081	1,801	2,853
15.	Bihar	4	2	1,777	1,455	1,781	1,456	2,443
16.	Kerala	148	279	3,435	1,003	3,583	1,282	1,987
17.	Assam	1	1	597	989	598	990	1,733
18.	Uttarakhand	6	4	594	601	600	605	1,123
19.	Jharkhand	-	-	471	519	471	519	877
20.	Jammu And Kashmir	-	-	257	532	257	532	687
21.	Himachal Pradesh	21	6	667	314	688	320	533
22.	Delhi	-	-	14	35	14	35	58
23.	Tripura	1	2	9	15	10	17	27
24.	Chandigarh	-	-	6	11	6	11	20
25.	Goa	-	-	31	45	31	45	60
26.	Meghalaya	-	-	3	10	3	10	15
27.	Arunachal Pradesh	-	-	5	6	5	6	18
28.	Nagaland	-	-	4	6	4	6	8
29.	Puducherry	-	-	7	5	7	5	7
30.	The Dadra And Nagar Haveli And Daman And Diu	-	-	1	1	1	1	2
31.	Manipur	-	-	3	1	3	1	1
	Grand Total	9,653	2,080	1,04,927	65,013	1,14,580	67,093	1,08,642

State wise data for 19th installment of Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme

S.no.	State	19th Instalment (Aug - Nov 2024)	
		No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
1	ANDAMAN AND NICOBAR ISLANDS	12,987	2.78
2	ANDHRA PRADESH	41,27,619	854.28
3	ARUNACHAL PRADESH	94,948	22.63
4	ASSAM	20,87,406	475.09
5	BIHAR	75,90,575	1,592.77
6	CHANDIGARH		
7	CHHATTISGARH	25,94,151	598.96
8	DELHI	11,084	2.47
9	GOA	6,381	1.33
10	GUJARAT	51,34,410	1,146.43
11	HARYANA	16,37,141	359.89
12	HIMACHAL PRADESH	8,30,495	178.31
13	JAMMU AND KASHMIR	8,80,247	201.07
14	JHARKHAND	19,83,858	650.36
15	KARNATAKA	43,95,092	897.90
16	KERALA	28,78,013	636.28
17	LADAKH	18,400	3.89
18	LAKSHADWEEP	2,303	0.50
19	MADHYA PRADESH	83,33,799	1,767.03
20	MAHARASHTRA	92,60,727	1,961.26
21	MANIPUR	85,965	25.60
22	MEGHALAYA	1,82,513	44.22
23	MIZORAM	1,23,524	33.65
24	NAGALAND	1,85,868	49.41
25	ODISHA	34,92,835	924.18
26	PUDUCHERRY	8,032	1.65
27	PUNJAB	10,23,521	327.46
28	RAJASTHAN	73,06,768	1,661.37
29	SIKKIM	30,515	7.17
30	TAMIL NADU	22,50,180	490.42
31	TELANGANA	31,06,592	649.15
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,691	2.46
33	TRIPURA	2,36,514	50.82
34	UTTAR PRADESH	2,35,42,883	5,489.68
35	UTTARAKHAND	8,20,368	180.94
36	WEST BENGAL	45,55,495	979.03
	Grand Total	9,88,42,900	22,270.45

**Pradhan Mantri Fasal Bima Yojana (PMFBY) 2016-17 to 2024-25 - PMFBY & RWBCIS
Combined - State Wise Business Statistics as on 30.06.25**

S.No.	States/UTS	Number of Farmers Application Insured (in lakh)
1.	A & N Islands	0.021
2.	Andhra Pradesh	435.720
3.	Assam	62.891
4.	Bihar	52.311
5.	Chhattisgarh	435.439
6.	Goa	0.036
7.	Gujarat	83.945
8.	Haryana	388.281
9.	Himachal Pradesh	26.244
10.	Jammu & Kashmir	9.490
11.	Jharkhand	71.657
12.	Karnataka	223.557
13.	Kerala	9.635
14.	Madhya Pradesh	1,013.659
15.	Maharashtra	1,306.684
16.	Manipur	0.373
17.	Meghalaya	0.910
18.	Odisha	654.672
19.	Puducherry	1.901
20.	Rajasthan	1,941.486
21.	Sikkim	0.136
22.	Tamil Nadu	381.110
23.	Telangana	39.040
24.	Tripura	14.007
25.	Uttar Pradesh	529.313
26.	Uttarakhand	19.998
27.	West Bengal	138.172
	GRAND TOTAL	7,840.688

Enrolments under Pradhan Mantri Kisan Mandhan Yojana (PMKMY), as on 14.07.2025

State/FY	FY 2023-24	FY 2024-25	FY 2025-26
ANDAMAN AND NICOBAR ISLANDS	-	1	-
ANDHRA PRADESH	63	38	16
ARUNACHAL PRADESH	1	4	2
ASSAM	409	236	51
BIHAR	927	766	315
CHANDIGARH	-	-	-
CHHATTISGARH	88	60	94
DELHI	13	14	6
GOA	1	1	1
GUJARAT	214	144	51
HARYANA	31	49	18
HIMACHAL PRADESH	19	26	6
JAMMU AND KASHMIR	237	142	14
JHARKHAND	244	300	80
KARNATAKA	413	11,423	16,732
KERALA	10	13	11
LADAKH	-	1	-
LAKSHADWEEP	-	-	-
MADHYA PRADESH	292	332	139
MAHARASHTRA	280	523	144
MANIPUR	8	-	-
MEGHALAYA	17	24	15
MIZORAM	-	6	5
NAGALAND	2	2	3
ODISHA	584	411	135
PUDUCHERRY	8	2	2
PUNJAB	12	20	9
RAJASTHAN	146	249	61
SIKKIM	3	1	3
TAMIL NADU	306	119	47
TELANGANA	108	88	83
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2	-	-
TRIPURA	25	26	12
UTTAR PRADESH	304	411	175
UTTARAKHAND	19	30	7
WEST BENGAL	422	468	172
Grand Total	5,208	15,930	18,409
